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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/568/(IB)/2018
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM			
1)	MAHAVEER GINNING AND PRESSING	Counsel for Corporate Debtor	[Signature]
1)	AMRITH BHARATHY	PETITIONER	[Signature]
2)	FOR MR. ANANT MERATHIA	COUNSEL FOR RESPONDENT (CD)	[Signature]

ORDER

Counsel representing both sides are present. Proposal put forth by the Respondent is rejected by the Petitioner since the other side have proposed to pay the claim amount in 15 instalments. At this stage, the counsel for respondent prayed for time for making fresh proposal. At request, time is enlarged. Both parties are directed to submit the status and outcome of the settlement talks on the next date of hearing. Put up on 21.08.2018.

-sd-

(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)